

Additional Metropolitan Magistrate Court, Bangalore  
 In the Court of Sri Govind Prasad K - ACMME14  
 XVI ADDL. CHIEF METROPOLITAN MAGISTRATE  
 Cause List Dated 13-12-2021

Case Type	Case No./Year	Sub Stage	Advocate	
<b>SUMMONS</b>				
1) C.C.	55763/2010	} II <sup>nd</sup> Session	BBN AND CO	
2) C.C.	50495/2020		S A ASSOCIATES	
3) C.C.	51187/2020		KRS LAW ASSOCIATES	
4) C.C.	51737/2020		BBN AND CO	
5) C.C.	52088/2020	} I <sup>st</sup> Session	HEMANTH KUMAR V	
6) C.C.	55795/2021		CHANDRAPPA K.N	
7) C.C.	55808/2021	} II <sup>nd</sup> Session	M/S. KRS LAW ASSOCIATES	
8) C.C.	55809/2021		M/S.KRS LAW ASSOCIATES	
9) C.C.	55810/2021		M/S. KRS LAW ASSOCIATES	
10) C.C.	55811/2021		M/S KRS LAW ASSOCIATES	
11) C.C.	55812/2021		M/S.KRS LAW ASSOCIATES	
12) C.C.	55813/2021		M/S. KRS LAW ASSOCIATES	
13) C.C.	55814/2021		M/S. KRS LAW ASSOCIATES	
14) C.C.	55815/2021		M/S KRS LAW ASSOCIATES	
15) C.C.	55817/2021		M/S.KRS LAW ASSOCIATES	
16) C.C.	55819/2021		M/S KRS LAW ASSOCIATES	
17) C.C.	55823/2021		M/S KRS LAW ASSOCIATES	
18) C.C.	55825/2021		M/S. KRS LAW ASSOCIATES	
19) C.C.	55826/2021		M/S KRS LAW ASSOCIATES	
20) C.C.	55827/2021	M/S KRS LAW ASSOCIATES		
<b>NOTICE</b>				
21) Cri.Misc.	50372/2021	} I <sup>st</sup> Session	KRISHNA NAYAKA C	
22) Cri.Misc.	50373/2021		KRISHNA NAYAKA C	
<b>ARGUMENTS</b>				
23) C.C.	57208/2019	} I <sup>st</sup> Session	L MALLESH	
<b>EVIDENCE</b>				
24) C.C.	51579/2021		SATYANARAYANA	
<b>DEFENCE EVIDENCE</b>				
25) C.C.	50924/2021	} I <sup>st</sup> Session	NANDISH PATEL	
26) C.C.	50925/2021		NANDISH PATEL	

13/12/21

- 27) C.C.
- NBW**
- 28) C.C.
- 29) C.C.
- 30) C.C.
- 31) C.C.
- 32) C.C.
- 33) C.C.

50926/2021

1st Session

NANDISH PATEL

60308/2018

50334/2019

50460/2019

50463/2019

50465/2019

50752/2019

1st Session

KRS LAW ASSOCIATES  
 KRS LAW ASSOCIATES  
 KRS LAW ASSOCIATES  
 KRS LAW ASSOCIATES

34) C.C.

57081/2019

1st Session

B.KESHAVA MURTHY,  
 M.GANGADHARAIGH  
 ADVOCATES

35) C.C.

50490/2020

36) C.C.

50491/2020

37) C.C.

51184/2020

38) C.C.

51189/2020

39) C.C.

51190/2020

40) C.C.

51192/2020

41) C.C.

51193/2020

42) C.C.

50157/2021

43) C.C.

50158/2021

44) C.C.

50159/2021

45) C.C.

50161/2021

46) C.C.

51181/2021

47) C.C.

51184/2021

48) C.C.

51186/2021

49) C.C.

54546/2021

50) C.C.

54547/2021

1st Session

S A ASSOCIATES  
 S A ASSOCIATES  
 KRS LAW ASSOCIATES  
 KRS LAW ASSOCIATES  
 KRS LAW ASSOCIATES  
 KRS LAW ASSOCIATES  
 KRS LAW ASSOCIATES  
 KRS LAW ASSOCIATES  
 KRS LAW ASSOCIATES  
 KRS LAW ASSOCIATES  
 KRS LAW ASSOCIATES  
 POORNIMA S  
 POORNIMA S  
 POORNIMA S  
 PRABHAKAR L  
 PRABHAKAR L

**SWORN STATEMENT**

51) P.C.R.

52596/2021

52) P.C.R.

52597/2021

53) P.C.R.

52598/2021

54) P.C.R.

52599/2021

55) P.C.R.

52606/2021

56) P.C.R.

52607/2021

57) P.C.R.

52608/2021

58) P.C.R.

52609/2021

59) P.C.R.

52610/2021

60) P.C.R.

52611/2021

61) P.C.R.

54395/2021

62) P.C.R.

54444/2021

63) P.C.R.

54862/2021

64) P.C.R.

54863/2021

1st Session

MARIYAPPA M S  
 MARIYAPPA M S  
 MARIYAPPA M S  
 MARIYAPPA M S  
 MARIYAPPA M S  
 MARIYAPPA M S  
 MARIYAPPA M S  
 MARIYAPPA M S  
 MARIYAPPA M S  
 MARIYAPPA M S  
 P.SRINIVASAN,  
 KAR.2060/2010  
 S.RAMAKRISHNAN  
 MGR AND ASSOCIATES  
 MGR AND ASSOCIATES

13/12/21

65) P.C.R. 54864/2021  
66) P.C.R. 54865/2021  
67) P.C.R. 54868/2021  
68) P.C.R. 54870/2021  
69) P.C.R. 54872/2021  
70) P.C.R. 54873/2021  
71) P.C.R. 54874/2021  
72) P.C.R. 55417/2021  
73) P.C.R. 55418/2021  
74) P.C.R. 55419/2021  
75) P.C.R. 55420/2021  
76) P.C.R. 55421/2021  
77) P.C.R. 55422/2021  
78) P.C.R. 55423/2021  
79) P.C.R. 55424/2021  
80) P.C.R. 55425/2021  
81) P.C.R. 55426/2021  
82) P.C.R. 55427/2021  
**CALL ON**  
83) C.C. 53779/2021

1st  
Session

MGR AND ASSOCIATES  
MGR AND ASSOCIATES  
MGR AND ASSOCIATES  
MGR AND ASSOCIATES  
MGR AND ASSOCIATES  
MGR AND ASSOCIATES  
MGR AND ASSOCIATES  
S.A ASSOCIATES ,  
ADVOCATES  
S.A ASSOCIATES ,  
ADVOCATES  
S.A ASSOCIATES ,  
ADVOCATES  
S.A ASSOCIATES ,  
ADVOCATES  
S.A ASSOCIATES ,  
ADVOCATES  
S.A ASSOCIATES ,  
ADVOCATES  
S.A ASSOCIATES ,  
ADVOCATES  
S.A ASSOCIATES ,  
ADVOCATES  
S.A ASSOCIATES ,  
ADVOCATES  
S.A ASSOCIATES ,  
ADVOCATES  
S.A ASSOCIATES ,  
ADVOCATES  
S.A ASSOCIATES ,  
ADVOCATES

G.N ANIL

**Addl Chief Metropolitan Magistrate Court, Bangalore**  
**In the Court of Sri GuruPrasad K - ACMM14**  
**XIV ADDL. CHIEF METROPOLITAN MAGISTRATE**  
**Cause List Dated 14-12-2021**

Case Type	Case No./Year	Sub Stage	Advocate
<b>SUMMONS</b>			
1) C.C.	50689/2019	<i>II<sup>nd</sup> Session</i>	KRS LAW ASSOCIATES
2) C.C.	50692/2019		KRS LAW ASSOCIATES
3) C.C.	50769/2019		KRS LAW ASSOCIATES
4) C.C.	54874/2019		R.R.N AND CO
5) C.C.	54989/2019		R R N AND CO
6) C.C.	55234/2019		KRS LAW ASSOCIATES
7) C.C.	55236/2019		KRS LAW ASSOCIATES
8) C.C.	55237/2019		KRS LAW ASSOCIATES
9) C.C.	56448/2019		KRS
10) C.C.	56455/2019		KRS LAW ASSOCIATES
11) C.C.	53894/2021		KRS LAW ASSOCIATES
12) C.C.	55321/2021		RAJENDRA PRASAD N.C
13) C.C.	55880/2021		SRI.SHAIK BABU.S. KAR.4311/2007
<b>NOTICE</b>			
14) Cri.Misc.	50169/2021		K. KRISHNA PRASAD
<b>ARGUMENTS</b>			
15) C.C.	60333/2018	<i>I<sup>st</sup> Session</i>	
16) C.C.	60334/2018		
17) C.C.	60335/2018		
18) C.C.	60336/2018		
19) C.C.	60337/2018		
20) C.C.	60338/2018		
21) C.C.	60339/2018		
22) C.C.	60340/2018		
23) C.C.	51140/2021		
<b>APPEARANCE OF ACCUSED</b>			
24) C.C.	55322/2021		RAJENDRA PRASAD NC
<b>EVIDENCE</b>			
25) C.C.	57346/2019		M/S PALAGIRI LAW ASOCIATES
26) C.C.	58183/2019		K JESU PRASAD
27) C.C.	50028/2021		B. SATHISH

14/12/21

28) C.C.  
**DEFENCE EVIDENCE**

29) C.C.

30) C.C.

31) C.C.  
**NBW**

32) C.C.

33) C.C.

34) C.C.

35) C.C.

36) C.C.

37) C.C.

38) C.C.

39) C.C.

40) C.C.

41) C.C.

42) C.C.

43) C.C.

44) C.C.

45) C.C.

46) C.C.

47) C.C.

48) C.C.

49) C.C.

50) C.C.

51) C.C.

52) C.C.

53) C.C.

**SWORN STATEMENT**

54) P.C.R.

55) P.C.R.

56) P.C.R.

57) P.C.R.

58) P.C.R.

59) P.C.R.

54679/2021

56193/2019

57347/2019

58194/2019

50375/2019

53986/2019

51243/2020

51246/2020

51247/2020

51251/2020

50250/2021

50253/2021

50255/2021

50256/2021

50257/2021

50258/2021

50260/2021

50261/2021

51364/2021

53888/2021

53890/2021

53891/2021

53892/2021

53893/2021

53895/2021

54978/2021

53404/2018

55723/2019

54143/2021

54144/2021

54145/2021

54146/2021

Ist Session  
Ist Session

II nd Session

Ist Session

II nd Session

Ist Session

A SUBRAMANYA PRASAD

GKM ASSOCIATES  
M/S PALAGIRI LAW  
ASSOCIATES  
K JESU PRASAD

B KESHAVA MURTHY  
RRN AND CO

S A ASSOCIATES  
S A ASSOCIATES  
S A ASSOCIATES

POORNIMA S  
POORNIMA S  
POORNIMA S  
POORNIMA S  
POORNIMA S

POORNIMA S  
S. SHIVA PRASAD

KRS LAW ASSOCIATES  
KRS LAW ASSOCIATES  
KRS LAW ASSOCIATES  
KRS LAW ASSOCIATES  
KRS LAW ASSOCIATES  
INDRA DHANUSH M A

INDRA DHANUSH M A KAR  
1972/2016

MR.VIJAY NARAYAN AND  
MRS.JYOTHI BHAT  
.KAR.180/1998

MR.VIJAY NARAYAN AND  
MRS.JYOTHI BHAT,  
KAR.180/1996

MR.VIJAY NARAYAN AND  
MRS.JYOTHI BHAT, KAR.  
180/1996

MR.VIJAY NARAYAN AND  
MRS.JYOTHI BHAT,  
KAR.180/1996

14/12/21

60) P.C.R. 54304/2021  
61) P.C.R. 54322/2021  
62) P.C.R. 54324/2021  
63) P.C.R. 54326/2021  
64) P.C.R. 54327/2021  
65) P.C.R. 54328/2021  
66) P.C.R. 54329/2021  
67) P.C.R. 54330/2021  
68) P.C.R. 54332/2021  
69) P.C.R. 54333/2021  
70) P.C.R. 54334/2021  
71) P.C.R. 54337/2021  
72) P.C.R. 54339/2021  
73) P.C.R. 55435/2021  
74) P.C.R. 55436/2021  
75) P.C.R. 55437/2021  
76) P.C.R. 55438/2021  
77) P.C.R. 55439/2021  
78) P.C.R. 55440/2021  
79) P.C.R. 55441/2021  
80) P.C.R. 55442/2021  
81) P.C.R. 55443/2021  
82) P.C.R. 55444/2021  
83) P.C.R. 55451/2021  
84) P.C.R. 55452/2021  
85) P.C.R. 55453/2021  
86) P.C.R. 55454/2021  
87) P.C.R. 55455/2021  
88) P.C.R. 55456/2021  
89) P.C.R. 55457/2021  
90) P.C.R. 55458/2021

—

*Text  
Session*

M.G.R. AND ASSOCIATES,  
KAR. 1119/2002  
THE FIRM  
THE FIRM  
THE FIRM  
THE FIRM  
THE FIRM  
THE FIRM  
THE FIRM  
THE FIRM  
THE FIRM  
THE FIRM  
THE FIRM  
THE FIRM  
SHARATH LAW  
ASSOCIATES  
SHARATH LAW  
ASSOCIATES  
SHARATH LAW  
ASSOCIATES  
SHARATH LAW  
ASSOCIATES  
SHARATH LAW  
ASSOCIATES  
AMBARISH K.C  
A.DAVID SLIM  
A.DAVID SLIM  
A.DAVID SLIM  
A.DAVID SLIM  
S.A ASSOCIATES ,  
ADVOCATES  
S.A ASSOCIATES ,  
ADVOCATES  
S.A ASSOCIATES ,  
ADVOCATES  
S.A ASSOCIATES ,  
ADVOCATES  
S.A ASSOCIATES ,  
ADVOCATES  
S.A ASSOCIATES ,  
ADVOCATES  
S.A ASSOCIATES ,  
ADVOCATES

14/12/21

91) P.C.R.

55459/2021

92) P.C.R.

55460/2021

93) P.C.R.

55461/2021

**CALL ON**

94) C.C.

54491/2021

95) C.C.

54681/2021

]}  
-  
} *Inter  
Session*

S.A ASSOCIATES ,  
ADVOCATES

S.A ASSOCIATES ,  
ADVOCATES

S.A ASSOCIATES ,  
ADVOCATES

C.T.VENKATESH  
B.SATHISH

**Addl Chief Metropolitan Magistrate Court, Bangalore**  
**In the Court of Sri GuruPrasad K - ACMM14**  
**XIV ADDL. CHIEF METROPOLITAN MAGISTRATE**  
**Cause List Dated 15-12-2021**

Case Type	Case No./Year	Sub Stage	Advocate
<b>SUMMONS</b>			
1) C.C.	53816/2019	STEPS	SUHAS T L
2) C.C.	53967/2019	STEPS	SUHAS T L
3) C.C.	53971/2019	STEPS	SUHAS T L
4) C.C.	58315/2019	] - Int Session	M/S KREIOZ LEGAL SOLUTIONS
5) C.C.	58434/2019		L ASHOK KUMAR
6) C.C.	58457/2019	] - II incl Session	KRS LAW ASSOCIATES
7) C.C.	55402/2020		POORNIMA S
8) C.C.	51251/2021		POORNIMA S
9) C.C.	51258/2021		POORNIMA S
<b>NOTICE</b>			
10) C.C.	53968/2019		SUHAS T L
<b>APPEARANCE OF PARTY</b>			
11) P.C.R.	51290/2021	] - Int Session	PRASHANTH N HEGDE
12) P.C.R.	51304/2021		J NAGARAJ
13) P.C.R.	51782/2021		SHIVA SHANKAR
14) P.C.R.	51783/2021		SHIVA SHANKAR
<b>HEARING</b>			
15) P.C.R.	52900/2019		RAGHAVENDRA S C
16) P.C.R.	54397/2021		MR. NIKHIL KRISHNAMURTHY, KAR. 1493/2009
<b>EVIDENCE.</b>			
17) C.C.	59456/2018	CROSS EXAMINATION OF PW	V SATISH
<b>ARGUMENTS</b>			
18) C.C.	53525/2019		BALARAM M L
19) C.C.	58521/2019		KEERTIKUMAR
<b>APPEARANCE OF ACCUSED</b>			
20) C.C.	55444/2021		KRS LAW ASSOCIATES
<b>EVIDENCE</b>			
21) C.C.	55665/2019		GKM ASSOCIATES
22) C.C.	51963/2020		C M POONACHA



15/12/21

Case No.	Case Description	Case No.	Lawyer/Party
23) C.C.	ARGUMENTS.	50890/2021	LATHA G
24) C.C.	NBW	50891/2021	LATHA G
25) C.C.		51317/2019	SHOBHA BHAVIKATTI
26) C.C.		52146/2019	H.S.SACHIDANAND
27) C.C.		53807/2019	KRS LAW ASSOCIATES
28) C.C.		53809/2019	KRS LAW ASSOCIATES
29) C.C.		53811/2019	KRS LAW ASSOCIATES
30) C.C.		53813/2019	SUHAS T L
31) C.C.		53817/2019	SUHAS T L
32) C.C.		53846/2019	RAJESWARA P.N
33) C.C.		55575/2019	KEERTI KUMAR D
34) C.C.		58349/2019	S. SHIVA PRASAD
35) C.C.		58350/2019	S. SHIVA PRASAD
36) C.C.		58435/2019	S K LAKSHMINARAYAN
37) C.C.		50032/2020	PRASHANTH N HEGDE
38) C.C.		50033/2020	PRASHANTH N HEGDE
39) C.C.		51324/2020	N DEVENDRA
<b>SWORN STATEMENT</b>			
40) P.C.R.		50957/2018	S A ASSOCIATES
41) P.C.R.		51785/2018	S A ASSOCIATES
42) P.C.R.		57492/2018	KREIOZ LEGAL SOLUTIONS
43) P.C.R.		50010/2019	KRS LAW ASSOCIATES
44) C.C.		58467/2019	ANEES ALI KHAN
45) P.C.R.		51853/2020	M/S THE FIRM ADVOCATES
46) P.C.R.		55468/2021	M/S THE FIRM ADVOCATES
47) P.C.R.		55469/2021	M/S THE FIRM ADVOCATES
48) P.C.R.		55470/2021	M/S THE FIRM ADVOCATES
49) P.C.R.		55471/2021	M/S THE FIRM ADVOCATES
50) P.C.R.		55472/2021	M/S THE FIRM ADVOCATES
51) P.C.R.		55473/2021	M/S THE FIRM ADVOCATES
52) P.C.R.		55474/2021	M/S THE FIRM ADVOCATES
53) P.C.R.		55475/2021	M/S THE FIRM ADVOCATES
54) P.C.R.		55476/2021	M/S THE FIRM ADVOCATES

Ist Session

II nd Session

Ist Session

15/12/21

55) P.C.R.	55477/2021	M/S THE FIRM ADVOCATES
56) P.C.R.	55478/2021	M/S THE FIRM ADVOCATES
57) P.C.R.	55479/2021	M/S THE FIRM ADVOCATES
58) P.C.R.	55482/2021	J.S. ADVOCATES AND LEGAL COUNSLTANTS
59) P.C.R.	55483/2021	J.S. ADVOCATES AND LEGAL COUNSLTANTS
60) P.C.R.	55484/2021	J.S. ADVOCATES AND LEGAL COUNSLTANTS
61) P.C.R.	55485/2021	J.S. ADVOCATES AND LEGAL COUNSLTANTS
62) P.C.R.	55486/2021	J.S. ADVOCATES AND LEGAL COUNSLTANTS
63) P.C.R.	55487/2021	J.S. ADVOCATES AND LEGAL COUNSLTANTS
64) P.C.R.	55488/2021	J.S. ADVOCATES AND LEGAL COUNSLTANTS
65) P.C.R.	55489/2021	J.S. ADVOCATES AND LEGAL COUNSLTANTS
66) P.C.R.	55490/2021	J.S. ADVOCATES AND LEGAL COUNSLTANTS
67) P.C.R.	55491/2021	J.S. ADVOCATES AND LEGAL COUNSLTANTS
68) P.C.R.	55492/2021	S.A ASSOCIATES , ADVOCATES
69) P.C.R.	55493/2021	S.A ASSOCIATES , ADVOCATES
70) P.C.R.	55494/2021	S.A ASSOCIATES , ADVOCATES
71) P.C.R.	55495/2021	S.A ASSOCIATES , ADVOCATES
72) P.C.R.	55496/2021	S.A ASSOCIATES , ADVOCATES
73) P.C.R.	55497/2021	S.A ASSOCIATES , ADVOCATES
74) P.C.R.	55498/2021	S.A ASSOCIATES , ADVOCATES
75) P.C.R.	55499/2021	S.A ASSOCIATES , ADVOCATES
76) P.C.R.	55500/2021	S.A ASSOCIATES , ADVOCATES
77) P.C.R.	55501/2021	S.A ASSOCIATES , ADVOCATES
78) P.C.R.	55502/2021	S.A ASSOCIATES , ADVOCATES

*Int  
Revision*

15/12/21

79) P.C.R.

**CALL ON**

80) P.C.R.

81) P.C.R.

55505/2021

51173/2020

51855/2021

} - Int  
Sergier

J.S ADVOCATES AND  
LEGAL COUNSULTANTS

LOKESH C  
ANUP RAJ

**Addl Chief Metropolitan Magistrate Court, Bangalore**  
**In the Court of Sri GuruPrasad K - ACMM14**  
**XIV ADDL. CHIEF METROPOLITAN MAGISTRATE**  
**Cause List Dated 16-12-2021**

Case Type	Case No./Year	Sub Stage	Advocate	
<b>SUMMONS</b>				
1) C.C.	57016/2019	— <i>Int Session</i>	SUHAS T L	
2) C.C.	55797/2021		M/S THE FIRM ADVOCATES	
3) C.C.	55798/2021		M/S THE FIRM ADVOCATS	
4) C.C.	55799/2021		M/S.THE FIRM ADVOCATES	
5) C.C.	55800/2021		M/S THE FIRM ADVOCATES	
6) C.C.	55801/2021		M/S.THE FIRM ADVOCATES	
7) C.C.	55804/2021		M/S THE FIRM ADVOCATES	
8) C.C.	55806/2021		M/S THE FIRM ADVOCATES	
9) C.C.	55807/2021		M/S THE FIRM ADVOCATES	
10) C.C.	56631/2021		<i>Trnd Session</i>	JSA
11) C.C.	56632/2021			JSA
12) C.C.	56633/2021			JSA
13) C.C.	56634/2021			JSA
14) C.C.	56635/2021			JSA
15) C.C.	56636/2021			JSA
16) C.C.	56637/2021			JSA
17) C.C.	56638/2021			JSA
18) C.C.	56639/2021			JSA
19) C.C.	56640/2021			JSA
20) C.C.	56641/2021		JSA	
21) C.C.	56643/2021		THE FIRM	
22) C.C.	56644/2021		THE FIRM	
23) C.C.	56645/2021		THE FIRM	
24) C.C.	56646/2021		THE FIRM	
25) C.C.	56647/2021		THE FIRM	
26) C.C.	56648/2021		THE FIRM	
27) C.C.	56650/2021		THE FIRM	
<b>NOTICE</b>				
28) P.C.R.	51845/2021	— <i>Int Session</i>	G S PATIL	

16/12/21

- 29) P.C.R.
- 30) P.C.R.
- 31) P.C.R.
- 32) P.C.R.
- 33) P.C.R.

- 51846/2021
- 51847/2021
- 51848/2021
- 51849/2021
- 51850/2021

- G S PATIL
- G S PATIL
- G S PATIL
- G S PATIL
- G S PATIL

**ARGUMENTS**

- 34) C.C.
- 35) C.C.
- 36) C.C.
- 37) C.C.
- 38) C.C.
- 39) C.C.

- 52216/2019
- 52217/2019
- 52218/2019
- 54292/2019
- 54293/2019
- 54790/2019

KRS LAW ASSOCIATES

**ORDERS**

- 40) C.C.

54325/2020

B N SHIVAKUMARA

**EVIDENCE**

- 41) C.C.

51471/2021

M R SHALAMALA

**DEFENCE EVIDENCE**

- 42) C.C.

56467/2019

SDN PRASAD

**ARGUMENTS.**

- 43) C.C.

58177/2019

N GHOPAL

**NBW**

- 44) C.C.
- 45) C.C.
- 46) C.C.
- 47) C.C.
- 48) C.C.
- 49) C.C.
- 50) C.C.
- 51) C.C.

- 54502/2018
- 55379/2018
- 56717/2018
- 56722/2018
- 59221/2018
- 50418/2019
- 50750/2019
- 52658/2019

- B. SATHISH
- LAW MENS COMPANY
- LAW MENS COMPANY
- K R MANJUNATH

- 52) C.C.
- 53) C.C.
- 54) C.C.
- 55) C.C.
- 56) C.C.
- 57) C.C.
- 58) C.C.

- 53877/2019
- 54787/2019
- 54788/2019
- 54789/2019
- 55228/2019
- 55241/2019
- 57023/2019

- AKHILA M S
- BRAMHANANDA R
- KRS LAW ASSOCIATES
- KRS LAW ASSOCIATES
- KRS LAW ASSOCIATES
- KRS LAW ASSOCIATES
- KRS LAW ASSOCIATES
- SUHAS T L

- 59) C.C.
- 60) C.C.
- 61) C.C.
- 62) C.C.

- 58430/2019
- 51741/2020
- 51742/2020
- 50108/2021

- B.KESHAVA MURTHY,
- M.GANGADHARAIGH
- ADVOCATES
- B. SATHISH
- B. SATHISH
- KRS LAW ASSOCIATES

**SWORN STATEMENT**

*Ist Session*

*II nd Session*

*Ist Session*

*II nd Session*

16/12/21

63) P.C.R.	54747/2021	<i>IT Session</i>	M/S SHIVA AND CO. ADVOCATES
64) P.C.R.	54750/2021		M/S SHIVA AND CO. ADVOCATES
65) P.C.R.	54751/2021		M/S SHIVA AND CO. ADVOCATES
66) P.C.R.	54752/2021		M/S SHIVA AND CO. ADVOCATES
67) P.C.R.	54753/2021		M/S SHIVA AND CO. ADVOCATES
68) P.C.R.	54754/2021		M/S SHIVA AND CO. ADVOCATES
69) P.C.R.	54755/2021		M/S SHIVA AND CO. ADVOCATES
70) P.C.R.	54756/2021		M/S SHIVA AND CO. ADVOCATES
71) P.C.R.	54757/2021		M/S SHIVA AND CO. ADVOCATES
72) P.C.R.	55230/2021		M/S SHIVA AND CO. ADVOCATES
73) P.C.R.	55231/2021		M/S SHIVA AND CO. ADVOCATES
74) P.C.R.	55232/2021		M/S SHIVA AND CO. ADVOCATES
75) P.C.R.	55233/2021		M/S SHIVA AND CO. ADVOCATES
76) P.C.R.	55234/2021		M/S SHIVA AND CO. ADVOCATES
77) P.C.R.	55235/2021		M/S SHIVA AND CO. ADVOCATES
78) P.C.R.	55236/2021		M/S SHIVA AND CO. ADVOCATES
79) P.C.R.	55237/2021		M/S SHIVA AND CO. ADVOCATES
80) P.C.R.	55238/2021		M/S SHIVA AND CO. ADVOCATES
81) P.C.R.	55239/2021		M/S SHIVA AND CO. ADVOCATES

**CALL ON**

82) C.C.	53459/2019	<i>IT and Session</i>	SUHAS T L
83) C.C.	57022/2019		SUHAS T L
84) C.C.	57024/2019		SUHAS T L
85) C.C.	57026/2019		S A ASSOCIATES
86) C.C.	51681/2020		

17/12/21

Addl Chief Metropolitan Magistrate Court, Bangalore  
In the Court of Sri Guru Prasad K - ACMM14  
XIV ADDL. CHIEF METROPOLITAN MAGISTRATE  
Cause List Dated 17-12-2021

Case Type	Case No./Year	Sub Stage	Advocate
<b>SUMMONS</b>			
1) C.C.	55273/2019	I <sup>st</sup> Session	DEVADAS
2) C.C.	51290/2021	I <sup>nd</sup> Session	KRS LAW ASSOCIATES
3) C.C.	51295/2021		POORNIMA S
4) C.C.	51298/2021		POORNIMA S
5) C.C.	55549/2021		M/S THE FIRM
6) C.C.	55550/2021		M/S THE FIRM
7) C.C.	55551/2021		M/S THE FIRM
8) C.C.	55553/2021		M/S THE FIRM
9) C.C.	55554/2021		M/S THE FIRM
10) C.C.	55555/2021		M/S THE FIRM
11) C.C.	55557/2021		M/S THE FIRM
12) C.C.	55558/2021		M/S THE FIRM
13) C.C.	55559/2021		M/S THE FIRM
14) C.C.	55560/2021		M/S THE FIRM
15) C.C.	55737/2021	I <sup>st</sup> Session	K. SANTHOSH
16) C.C.	55948/2021		SYED MUNAVER S I
17) C.C.	56254/2021		GVN
18) C.C.	56254/2021		GVN
19) C.C.	56601/2021	I <sup>nd</sup> Session	M/S THE FIRM ADVOCATES
20) C.C.	56605/2021		M/S THE FIRM ADVOCATES
21) C.C.	56606/2021		M/S THE FIRM ADVOCATES
22) C.C.	56607/2021		M/S THE FIRM
23) C.C.	56608/2021		M/S THE FIRM ADVOCATES
24) C.C.	56609/2021		M/S THE FIRM ADVOCATES
25) C.C.	56610/2021		M/S THE FIRM ADVOCATES
26) C.C.	56611/2021		M/S FIRM ADVOCATES
27) C.C.	56612/2021		M/S FIRM ADOVOCATES
28) C.C.	56749/2021		M/S THE FIRM ADVOCATES

17/12/21

29) C.C.	56752/2021	<i>II nd Session</i>	M/S THE FIRM ADVOCATES
30) C.C.	56756/2021		M/S THE FIRM ADVOCATES
31) C.C.	56757/2021		M/S SHIVA AND CO
<b>NOTICE</b>			
32) C.C.	53845/2019	<i>I st Session</i>	C.M KUMAR RAM
<b>EVIDENCE</b>			R A ASSOCIATES
33) C.C.	51707/2019		P. NEHARU
34) C.C.	52286/2019		S. Y KUMBAR AND SHIVASHANKAR S K
35) C.C.	53495/2021		P. NEHARU
<b>DEFENCE EVIDENCE</b>			P. MANJUNATHA
36) C.C.	56551/2019		
37) C.C.	53494/2021		
38) C.C.	53697/2021		
<b>NBW</b>			
39) C.C.	51891/2019	<i>II nd Session</i>	KRS LAW ASSOCIATES
40) C.C.	54423/2019		K.R.S. LAW ASSOCIATES
41) C.C.	57485/2019		POORNIMA S
42) C.C.	51293/2021		POORNIMA S
43) C.C.	51294/2021		POORNIMA S
44) C.C.	51296/2021		POORNIMA S
45) C.C.	51297/2021		POORNIMA S
46) C.C.	51299/2021		POORNIMA S
47) C.C.	52035/2021		POORNIMA S
<b>SWORN STATEMENT</b>			
48) P.C.R.	51433/2021	<i>I st Session</i>	VIJAY NARAYAN
49) P.C.R.	52692/2021		TAJI GEORGE
50) P.C.R.	54305/2021		MGR AND ASSOCIATES, KAR. 1119/2002
51) P.C.R.	54306/2021		MGR AND ASSOCIATES, KAR. 1119/2002
52) P.C.R.	54307/2021		MGR AND ASSOCIATES, KAR. 1119/2002
53) P.C.R.	54308/2021		MGR AND ASSOCIATES, KAR. 1119/2002
54) P.C.R.	54310/2021		MGR AND ASSOCIATES, KAR. 1119/2002
55) P.C.R.	54318/2021		MGR AND ASSOCIATES, KAR. 1119/2002
56) P.C.R.	54320/2021		MGR AND ASSOCIATES, KAR. 1119/2002
57) P.C.R.	54628/2021		MGR AND ASSOCIATES
58) P.C.R.	54629/2021		MGR AND ASSOCIATES



17/12/21

59) P.C.R.	54630/2021	MGR AND ASSOCIATES
60) P.C.R.	54631/2021	MGR AND ASSOCIATES
61) P.C.R.	54633/2021	MGR AND ASSOCIATES
62) P.C.R.	54635/2021	MGR AND ASSOCIATES
63) P.C.R.	54637/2021	MGR AND ASSOCIATES
64) P.C.R.	54639/2021	MGR AND ASSOCIATES
65) P.C.R.	54640/2021	MGR AND ASSOCIATES
66) P.C.R.	55504/2021	J.S ADVOCATES AND LEGAL COUNSULTANTS
67) P.C.R.	55506/2021	J.S ADVOCATES AND LEGAL COUNSULTANTS
68) P.C.R.	55507/2021	J.S ADVOCATES AND LEGAL COUNSULTANTS
69) P.C.R.	55508/2021	J.S ADVOCATES AND LEGAL COUNSULTANTS
70) P.C.R.	55509/2021	J.S ADVOCATES AND LEGAL COUNSULTANTS
71) P.C.R.	55510/2021	J.S ADVOCATES AND LEGAL COUNSULTANTS
72) P.C.R.	55511/2021	J.S ADVOCATES AND LEGAL COUNSULTANTS
73) P.C.R.	55512/2021	J.S ADVOCATES AND LEGAL COUNSULTANTS
74) P.C.R.	55513/2021	J.S ADVOCATES AND LEGAL COUNSULTANTS
<b>PLEA</b>		
75) C.C.	55101/2020	A. MUNIREDDY
<b>CALL ON</b>		
76) P.C.R.	51157/2020	R RAVI
77) P.C.R.	51158/2020	R RAVI
78) P.C.R.	51160/2020	R RAVI
79) P.C.R.	51161/2020	R RAVI
80) P.C.R.	51162/2020	R RAVI
81) P.C.R.	51165/2020	R RAVI
82) P.C.R.	51167/2020	R RAVI
83) P.C.R.	51169/2020	R RAVI

*T. N. Senthil*

Addl Chief Metropolitan Magistrate Court, Bangalore  
In the Court of Sri GuruPrasad K - ACMM14  
XIV ADDL. CHIEF METROPOLITAN MAGISTRATE  
Cause List Dated 18-12-2021

Case Type	Case No./Year	Sub Stage	Advocate
<b>SUMMONS</b>			
1) C.C.	55220/2019		R R N AND CO
2) C.C.	56552/2019		NAUSHAD PASHA
3) C.C.	57032/2019		RRN AND CO
4) C.C.	57035/2019		RRN AND CO
5) C.C.	58494/2019		RRN AND CO
6) C.C.	50580/2020		S SHIVA PRASAD
7) C.C.	50365/2021		POORNIMA S
8) C.C.	50367/2021		POORNIMA S
9) C.C.	50915/2021		PRASHANTH N HEGDE
10) C.C.	50920/2021		PRASHANTH N HEGDE
11) C.C.	51911/2021		SUSHANT VENKATESH PAI
12) C.C.	51913/2021		SUSHANT VENKATESH PAI
13) C.C.	51914/2021		SUSHANT VENKATESH PAI
14) C.C.	56426/2021		J.S. ADVOCATE
15) C.C.	56427/2021		J.S. ADVOCATE
16) C.C.	56427/2021		J.S. ADVOCATE
17) C.C.	56428/2021		J.S. ADVOCATE
18) C.C.	56428/2021		J.S. ADVOCATE
19) C.C.	56429/2021		J.S. ADVOCATE
20) C.C.	56430/2021		J.S. ADVOCATE
21) C.C.	56430/2021		J.S. ADVOCATE
22) C.C.	56431/2021		J.S. ADVOCATE
23) C.C.	56431/2021		J.S. ADVOCATE
24) C.C.	56432/2021		J.S. ADVOCATE
25) C.C.	56432/2021		J.S. ADVOCATE
26) C.C.	56433/2021		J.S. ADVOCATES
27) C.C.	56434/2021		SJ.S.
28) C.C.	56434/2021		SJ.S.
29) C.C.	56435/2021		J.S. ADVOCATE
30) C.C.	56435/2021		J.S. ADVOCATE
<b>NOTICE</b>			
31) C.C.	51929/2021		S D N PRASAD
<b>A.D.R.</b>			

18/12/21

32) C.C.	50158/2019 LOK ADALATH	K R MANJUNATH
33) C.C.	50459/2019 LOK ADALATH	KRS LAW ASSOCIATES
34) C.C.	52161/2019 LOK ADALATH	M/S SHIVA AND CO
35) C.C.	53039/2019 LOK ADALATH	KRS LAW ASSOCIATES
36) C.C.	53367/2019 LOK ADALATH	RRN AND CO
37) C.C.	53382/2019 LOK ADALATH	R.R.N AND CO
38) C.C.	53701/2019 LOK ADALATH	KRS LAW ASSOCIATES
39) C.C.	54351/2019 LOK ADALATH	RRN
40) C.C.	54361/2019 LOK ADALATH	R R N AND CO
41) C.C.	55157/2019 LOK ADALATH	KRS LAW ASSOCIATES
42) C.C.	55239/2019 LOK ADALATH	KRS LAW ASSOCIATES
43) C.C.	56463/2019 LOK ADALATH	KRS LAW ASSOCIATES
44) C.C.	57484/2019 LOK ADALATH	K.R.S. LAW ASSOCIATES
45) C.C.	58080/2019 LOK ADALATH	KRS LAW ASSOCIATES
46) C.C.	58387/2019 LOK ADALATH	R R N AND CO
47) C.C.	51238/2020 LOK ADALATH	K C CHANDRASHEKAR
48) C.C.	51823/2020 LOK ADALATH	m krishna mohan
49) C.C.	52051/2020 LOK ADALATH	RRN AND CO
50) C.C.	52107/2020 LOK ADALATH	PRASHANT N HEGDE
51) C.C.	52110/2020 LOK ADALATH	PRASHANT N HEGDE
52) P.C.R.	52621/2020 LOK ADALATH	RRN AND CO
53) C.C.	54291/2020	KRS LAW ASSOCIATES
54) C.C.	54332/2020 LOK ADALATH	KRS LAW ASSOCIATES
55) C.C.	50007/2021 LOK ADALATH	KRS LAW ASSOCIATES
56) C.C.	50369/2021 LOK ADALATH	POORNIMA S
57) C.C.	51590/2021 LOK ADALATH	KRS LAW ASSOCIATES
58) C.C.	51674/2021 LOK ADALATH	KERTIKUMAR D NAIK
59) C.C.	51843/2021 LOK ADALATH	B.S.SATYANAND
60) C.C.	51847/2021 LOK ADALATH	B.S. SATYANAND
61) C.C.	51848/2021 LOK ADALATH	B.S.SATYANAND
62) C.C.	52032/2021 LOK ADALATH	POORNIMA S
63) C.C.	52042/2021 LOK ADALATH	POORNIMA S
64) C.C.	53496/2021 LOK ADALATH	GEORGE PHILIP
65) C.C.	53544/2021 LOK ADALATH	KRS LAW ASSOCIATES
66) C.C.	53551/2021 LOK ADALATH	KRS LAW ASSOCIATES
67) C.C.	53608/2021 LOK ADALATH	DHARMAPAL
68) C.C.	53658/2021 LOK ADALATH	KRS LAW ASSOCIATES
69) C.C.	53761/2021 LOK ADALATH	M/S KRS LAW ASSOCIATES
70) C.C.	53764/2021 LOK ADALATH	M/S KRS LAW ASSOCIATES
71) C.C.	53765/2021 LOK ADALATH	M/S KRS LAW ASSOCIATES
72) C.C.	53769/2021 LOK ADALATH	KRS LAW ASSOCIATES
73) C.C.	53771/2021 LOK ADALATH	M/S KRS LAW ASSOCIATES

18/12/21

74) C.C.	53775/2021 LOK ADALATH	KRS LAW ASSOCIATES
75) C.C.	53776/2021 LOK ADALATH	KRS LAW ASSOCIATES
76) C.C.	53800/2021 LOK ADALATH	KRS LAW ASSOCIATES
77) C.C.	53889/2021 LOK ADALATH	KRS LAW ASSOCIATES
78) C.C.	53894/2021 LOK ADALATH	KRS LAW ASSOCIATES
79) C.C.	54011/2021 LOK ADALATH	KRS LAW ASSOCIATES
80) C.C.	54019/2021 LOK ADALATH	KRS LAW ASSOCIATES
81) C.C.	54779/2021 LOK ADALATH	S. RAMAKRISHNAN
82) C.C.	54973/2021 LOK ADALATH	PRASANNA B R
83) C.C.	54979/2021 LOK ADALATH	INDRA DHANUSH M A
84) C.C.	55313/2021 LOK ADALATH	RAJENDRA PRASAD N.C.
85) C.C.	55315/2021 LOK ADALATH	RAJENDRA PRASAD NC
86) C.C.	55320/2021 LOK ADALATH	RAJENDRA PRASAD N.C.
87) C.C.	55451/2021 LOK ADALATH	KRS LAW ASSOCIATES
88) C.C.	55556/2021 LOK ADALATH	M/S THE FIRM
89) C.C.	55796/2021 LOK ADALATH	M/S THE FIRM ADVOCATES
90) C.C.	55802/2021 LOK ADALATH	M/S THE FIRM ADVOCATES
91) C.C.	55803/2021 LOK ADALATH	M/S THE FIRM ADVOCATES
92) C.C.	55805/2021 LOK ADALATH	M/S THE FIRM ADVOCATES
93) C.C.	55816/2021 LOK ADALATH	M/S KRS LAW ASSOCIATS
94) C.C.	55821/2021 LOK ADALATH	M/S.KRS LAW ASSOCIATES
95) C.C.	56642/2021 LOK ADALATH	THE FIRM
96) C.C.	56649/2021 LOK ADALATH	THE FIRM
97) C.C.	56775/2021 LOK ADALATH	SHIVA
98) C.C.	57231/2021 LOK ADALATH	SHIVA
99) C.C.	57232/2021 LOK ADALATH	SHIVA
100) C.C.	57233/2021 LOK ADALATH	J PRABHAKAR
101) C.C.	56957/2021 LOK ADALATH	THE FIRM ADVOCATES
102) C.C.	57238/2021 LOK ADALATH	THE FIRM
103) C.C.	57239/2021 LOK ADALATH	THE FIRM
104) C.C.	57240/2021 LOK ADALATH	THE FIRM
105) C.C.	57241/2021 LOK ADALATH	M/S SHIVA AND CO., KAR. 2869/2007
106) C.C.	57281/2021 LOK ADALATH	JSA
107) C.C.	57282/2021 LOK ADALATH	JSA
108) C.C.	57306/2021 LOK ADALATH	M/S SHIVA AND CO. ADVOCATES
109) C.C.	57307/2021 LOK ADALATH	M/S SHIVA AND CO.ADVOCATES

18/12/21

110) C.C.	57308/2021 LOK ADALATH	M/S SHIVA AND CO.ADVOCATES
111) C.C.	57309/2021 LOK ADALATH	M/S SHIVA AND CO. ADVOCATES
112) C.C.	57350/2021 LOK ADALATH	RRN AND CO
113) C.C.	57379/2021 LOK ADALATH	M/S KRS LAW ASSOCIATES
114) C.C.	57555/2021 LOK ADALATH	M/S THE FIRM ADVOCATES
115) C.C.	57556/2021 LOK ADALATH	M/S THE FIRM ADVOCATES
116) C.C.	57557/2021 LOK ADALATH	KRS LAW ASSOCIATES
117) C.C.	57558/2021 LOK ADALATH	M/S THE FIRM ADVOCATES
118) C.C.	57614/2021 LOK ADALATH	MANJUNATHA SWAMY M
119) C.C.	57643/2021 LOK ADALATH	M/S SHIVA AND CO. ADVOCATES
120) C.C.	57645/2021 LOK ADALATH	S.RAMAKRISHNAN
<b>EVIDENCE</b>		
121) C.C.	52945/2019	DHANANJAYA ASSOCIATES
<b>DEFENCE EVIDENCE</b>		
122) C.C.	51445/2019	M A POOVAIAH
<b>NBW</b>		
123) C.C.	50307/2019	K R MANJUNATH
124) C.C.	54271/2019	AKHILA M S
125) C.C.	55223/2019	R R N AND CO
126) C.C.	55224/2019	R R N AND CO
127) C.C.	55547/2019	SINDHU VASUDEV
128) C.C.	57031/2019	RRN AND CO
129) C.C.	57033/2019	RRN AND CO
130) C.C.	58489/2019	RRN AND CO otaram.c@gmail.com
131) C.C.	58524/2019	
132) C.C.	53789/2021	ANANTHA S G
<b>CALL ON</b>		
133) C.C.	55260/2018	ASHWIN S HALADY
134) C.C.	54064/2021	PRASHANTH N HEGDE